

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5066 - JK (LD) of 2026
DATED:- 16 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Delhi at New Delhi/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

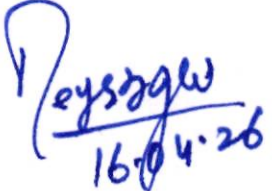
Commissioner/Secretary to Government

Dated:- 16.04.2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


16.04.26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.5066– JK (LD) of 2026 dated 16.04.2026

S. No	OIC		Case No & Title	Contact No.
1	Abdul Hameed Dar	Executive Engineer Electric Division Kishtwar	RFA 47 of 2025 UT of J&K VS Roma devi	7006263698
2	Sunil Sharma	Executive Engineer Electric Division Batote	WPC / 2026 UT of J&K VS Nater singh	9419132131
3	Sunil Sharma	Executive Engineer Electric Division Batote	WPC / 2026 UT of J&K VS Bambi Devi	9419132131
4	Sunil Sharma	Executive Engineer Electric Division Batote	WPC /2026 Titled Mohd Afzal Sohil vs UT of J&K and others	9419132131
5	Mohd Shafi	Executive Engineer Electric Division Kathua	WPC/ 2026 UT of J&K vs Paragon Balaji Infrastructure	9697514520
6	Mohd Shafi	Executive Engineer Electric Division Kathua	WPC /2026 UT of J&K vs Yash paul	9697514520
7	Javed Akhter	Executive Engineer Electric Division Rajouri	WPC /2026 UT of J&K vs Gulshan kumar	9419114236
8	Vikas Gupta	Sub Transmission Division Kathua	WPC /2026 UT of J&K vs Baridner Kumar	9419118960
9	Aftab Ahmad	Executive Engineer Electric Division Poonch	WPC /2026 UT of J&K vs Paragon Balaji fabricator	7006216058
10	Mohd Shafi	Executive Engineer Electric Division Kathua	Arbitration case titled construction M/S Pir Panchal Const. Pvt. Ltd.	9697514520